

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1250/252(ND)/2018

IN THE MATTER OF:

**Asst. Commissioner of Income Tax (M/s Levana Impex Pvt. Ltd.)
...PETITIONER**

vs

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 29.08.2019

Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

**For the Petitioner : Puneet Rai, Adv.
For the Corporate Debtor :
For the ROC : Mr. M. Yadubhushana Rao, AROC**

ORDER

Heard the counsel for Income Tax Department. AROC is present and consented to proceed further in the matter. It transpires that vide the order dated 18.03.2019 the respondents No. 2 and 3 are set ex parte. The matter is reserved for orders.

Sdi-

**(V.K. Subburaj)
Member (T)**

Sdi-

**(P.S.N. Prasad)
Member (J)**